

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/10/KOB/2023
SECTION	241 (1), 242 C/ACT
NAME OF PARTIES	JENY SUSAN JOSEPH V/S NOAH EXIM AND REALTORS LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRESICE LAW HOUSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, SAMAH ABDUL MAJID, UTTARA P V, GOKUL KRISHNAN R, SHILPA SOMAN, SHARAD JOSEPH KODIANTHARA,JOHN VITHAYATHIL.

3rd JULY 2024

O R D E R

CP(C/ACT)/10/KOB/2023

Learned Proxy Counsel appears on behalf of the Petitioner and submits that she has amended the present Company Petition as per the liberty granted vide order dated 13.06.2024 in IA(C/Act)/133/KOB/2023.

Learned representing Counsel, Ms. Angela appears on behalf of the Respondents and seeks time to file reply to the amended CP. Time granted, let the same be done within a period of 2 weeks, after serving copy on the other side.

List this matter for further consideration on **30.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**